THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-24/2003/3907/A

From :-

Smti. Pronita Morang,

Jt. Registrar (Vigilance), Gauhati High Court,

Guwahati.

To,

Shri Abu Saleh Badrudduza Laskar,

District & Sessions Judge,

Sribhumi.

Sub:

Casual leave.

Ref:-

Your letter No. JSD/2025/9986, dtd. 31.05.2025.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 06.06.2025, along with station leave permission, with the official vehicle, at own cost, from the evening of 05.06.2025 till the morning of 09.06.2025, has been granted. The next senior most Judicial Officer available at the station will remain in charge of your Court and your Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-24/2003/3908/A dated 3.6, 2025 Copy to:

The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)